

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2015
ANSWERED ON:15.12.2003
EXORBITANT PRICES AT AIRPORTS
UMMAREDDY VENKATESWARLU

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether private/Government shops at airports charge exorbitantly for snacks and beverages; and
- (b) if so, the steps Government proposes to take to ensure that pricing is competitive and reasonable at all airport shops?

Answer

MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI RAJIV PRATAP RUDY)

(a) & (b) No, Sir. Shops at airports charge on the basis of the rate list exhibited for the items sold. The rates are fixed by licencees taking into account the element of rental charges payable to the Airports Authority of India. Regular monitoring is done to prevent overcharging at the airports.